

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). A statement is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 121].

#### Bharatpur Factory

\*621. Shri A. S. Saigal: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the factory going to be completed at Bharatpur for manufacturing goods wagons will also manufacture underframes for passenger coaches;

(b) what will be the average output of frames for passenger coaches every year from this factory; and

(c) whether those will be established in co-operation or with the help of some other foreign countries?

The Deputy Minister of Railways (Shri Shahmawaz Khan): (a) and (b). The firm has been granted licence for the manufacture of 300 coaching underframes and 1000 wagons per annum

(c) Not known to the Ministry of Railways.

#### Rural Family Planning

\*622. Pandit D. N. Tiwary: Will the Minister of Health be pleased to state:

(a) whether any steps have been taken to train social workers to be attached to family planning centres in rural areas;

(b) whether such training has been entrusted to non-official volunteer organisations; and

(c) if so, whether any grant is given to them?

The Minister of Health (Shri Kar-markar): (a) Yes, Sir.

(b) No.

(c) This does not arise in view of the reply to part (b) above.

#### Survey of Assam Rivers for Hydro-Electric Schemes

\*623. Shri Basumatari: Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that a hydro-electric survey was conducted on the River Manas in Assam; and

(b) if so, the present position of that scheme?

The Minister of Irrigation and Power (Shri S. K. Patil): (a) and (b). Air photography of Manas River has been completed and silt observations carried out. Further investigations are to be carried out to determine the hydro-electric potential of the river and to fix the dam site.

#### Line from Baraset to Hasnabad

\*624. Shrimati Renu Chakravarty: Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 1423 on the 3rd September, 1957 and state:

(a) whether the West Bengal Government have sent its formal approval to the final alignment of the broad gauge line from Baraset to Hasnabad via Basirhat;

(b) how far the work of land acquisition has proceeded and when approximately the actual construction of the railway line is likely to begin;

(c) whether construction of any houses and buildings has started; and

(d) if so, what portion of the allotted Rs. 30 lakhs in the budget this year has been spent?

The Deputy Minister of Railways (Shri Shahmawaz Khan): (a) Yes, Sir; but their approval to the station sites is still awaited.

(b) Gazette Notification under Section 4 of the Land Acquisition Act has been published on 30-10-57 for acquisition of land on the first six miles of the line. Land plans for the full length of the line have been